

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2526
ANSWERED ON:07.08.2003
PENSION UNDER SOCIAL SECURITY SCHEMES
PAWAN KUMAR BANSAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of persons in Union Territory Chandigarh and Jharkhand sanctioned pension under different Social Security Schemes of the Centre, scheme-wise;
- (b) the procedure prescribed for identification of the beneficiaries and sanction of the pension;
- (c) the total amount payable under these pensionary schemes per year;
- (d) whether the payment is not made to the identified beneficiaries regularly every month;
- (e) if so, the reasons therefor;
- (f) whether lakhs of people living below poverty line are still deprived of the benefit of these Schemes; and
- (g) if so, the remedial measures being taken/to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI NAGMANI)

- (a) to (g) The information is being collected and will be laid on the Table of the House.